

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KAISHWA	Adv.	Surawakum@gwaidi 9848403691	Dann
		Ni -	

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Λ

Heard Dr. S.V. Ramakrishna, Ld. Counsel for the Petitioner and Shri V.K. Sajith, Ld. Counsel for the Respondent.

Shri V.K. Sajith, Learned Counsel for the Respondent, requested short time to file his reply. Post the case on 22.01.2018.

Member (T)

Member (J)

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